

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/230,231,232,233/CAA/2017  
NAME OF THE TRANSFEROR : ANDAVAR INVESTMENTS PVT LTD  
NAME OF THE TRANSFEROR : RAMANATHAN INVESTMETNS PVT LTD  
NAME OF THE TRANSFEROR : VALLIAMMAI INVESTMENTS PVT LTD  
NAME OF THE TRANSFEREE : SUBRAMANIAN INVESTMENTS PVT LTD  
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
Mr. ABISHEK RANAN R		Counsel for the	
Mr. PAWAN JABBAKH (9686603576)		Petitioners	
K. MANIANNAN, JHT		AR FOR DL	

**ORDER**

Counsel for the applicant present. Representative of Official Liquidator present. Counsel for the applicant stated that report of the RD has been received and report of the Official Liquidator is yet to be received. Representative of the Official Liquidator stated that the work assigned to the Auditor is in progress and prayed for time to file the report. Counsel for the applicant prayed for directions to make publications in the newspaper. The prayer is admitted. The applicant company is directed to make publication in the newspapers, one in English "Business Standard" and another in Tamil "Malai Malar". The matter is adjourned for making further submissions. Put up on 15.01.2018.

<sup>-sd-</sup>  
S Vijayaraghavan  
Member (Technical)

<sup>-sd-</sup>  
K Anantha Padmanabha Swamy  
Member (Judicial)